

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 37 /Admin. (Services)/2018 Dated: Allahabad: January 12, 2018

Subject: “One day Sensitization Programme for Chief Judicial Magistrates of Uttar Pradesh on the Status of PCPNDT Act; Declining Child Sex Ratio and Related Issues” on 28.01.2018 at JTRI, Lucknow.

Sir,

With reference to your letter no. WS/PCPNDT-2/2018-JTRI-89 dated 11.01.2018 on the above subject, I am directed to say that Court has been pleased to permit to organize 2nd “One day Sensitization Programme for Chief Judicial Magistrates of Uttar Pradesh on the Status of PCPNDT Act; Declining Child Sex Ratio and Related Issues” on 28.01.2018 at Judicial Training & Research Institute, U.P., Lucknow in association with “Vatsalya” and to nominate the 29 officers/Chief Judicial Magistrates mentioned in List “A” for aforesaid one day sensitization programme on 28.01.2018 at JTRI, Lucknow.

Encl. As above.

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 37 (i)/Admin.(Services)/2018 dated: January 12, 2018

Copy forwarded for information and necessary action to -

1. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly.
3. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

**“One Day Sensitization Programme on 28.01.2018 for Chief Judicial Magistrates of
Uttar Pradesh on the Status of PCPNDT Act; Declining Child Sex Ratio and
Related Issues”**

List of Participants

| Sl. No. | Name | Designation | Place of Posting |
|----------------|-------------------------|-------------------------------|-------------------------|
| 1. | MUKESH KUMAR SINGH-II | Chief Judicial Magistrate | Baghpat |
| 2. | KUMAR PRASHANT | Chief Judicial Magistrate | Barabanki |
| 3. | PRAMOD KUMAR GANGWAR | Chief Judicial Magistrate | Bijnor |
| 4. | SMT. PARUL SRIVASTAVA | Chief Judicial Magistrate | Bulandshahar |
| 5. | RAKESH KUMAR SINGH-I | Chief Judicial Magistrate | Etah |
| 6. | ABHISHEK PANDEY | Chief Judicial Magistrate | Etawah |
| 7. | VINEET CHAUDHARY | Chief Judicial Magistrate | Gautambuddha Nagar |
| 8. | SMT. ARCHANA | Chief Judicial Magistrate | Ghaziabad |
| 9. | SMT. GARIMA SINGH | Chief Judicial Magistrate | Gonda |
| 10. | SMT. CHHAYA NAIN | Chief Judicial Magistrate | Hamirpur |
| 11. | ANUTOSH KUMAR SHARMA | Chief Judicial Magistrate | Hapur |
| 12. | GAURAV KUMAR | Chief Judicial Magistrate | Hathras |
| 13. | AMIT KUMAR PRAJAPATI | Chief Judicial Magistrate | Kannauj |
| 14. | SMT. SHABISTAN AQUIL | Chief Metropolitan Magistrate | Kanpur Nagar |
| 15. | ANAND PRAKASH SINGH | Chief Judicial Magistrate | Lalitpur |
| 16. | SMT. SANDHYA SRIVASTAVA | Chief Judicial Magistrate | Lucknow |
| 17. | SMT. ALPANA SHUKLA | Chief Judicial Magistrate | Mathura |
| 18. | SMT. PRATIBHA NARAYAN | Chief Judicial Magistrate | Raebareli |
| 19. | PRAMOD KUMAR-IV | Chief Judicial Magistrate | Rampur |
| 20. | SMT. DEEPA RAI | Chief Judicial Magistrate | Saharanpur |
| 21. | DEEP KANT MANI | Chief Judicial Magistrate | Sant Kabir Nagar |
| 22. | SANJAY MISHRA | Chief Judicial Magistrate | Shahjahanpur |
| 23. | RAKESH KUMAR SINGH-II | Chief Judicial Magistrate | Shravasti |
| 24. | SANJAY CHAUDHARY | Chief Judicial Magistrate | Siddharth Nagar |
| 25. | SMT. ROOPALI SAXENA | Chief Judicial Magistrate | Sitapur |
| 26. | SUBODH VARSHNEY | Chief Judicial Magistrate | Sonbhadra |
| 27. | VIJAY KUMAR AZAD | Chief Judicial Magistrate | Sultanpur |
| 28. | AMIT SINGH-I | Chief Judicial Magistrate | Unnao |
| 29. | ABHAI SRIVASTAV | Chief Judicial Magistrate | Varanasi |